

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

MP, No. 293 / 1993 (in O.A. No. 211/93)

R. K. Khetrapal

Versus

U.O. & Ors.

Date of Order

Orders

This is an M.P. (in O.A. No. 211/93 - dismissed in default on 10-5-93) for restoration of the O.A. (one more file cover required).

~~SO ORDER~~

14/5

11/5/93

Mr. P. V. Galla, Counsel
for the petitioner.

Register & Put up in Court for
admission on 18/5/93.

REGISTERED

C.A.T., JAIPUR

18.5.93

Mr. P. V. Galla - Counsel for the petitioner

The M. P. for restoration is allowed.
The M. P. stands disposed of. O.A. No. 211/93
may be listed for admission on 26.5.93-

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman